Annexure - 3

Name of the Corporate Debtor : Popular Steel Works and Agricultural Implements Private Limited, Date of Commencement of CIRP : 28/04/2023, List of Creditors as on: 15/05/2023

									19,682,364	19,682,364 19,682,364	Total=		
passed an order directing not to constitute CoC		-	Not Applicable	Not Applicable	NA	NA	Yes	Financial Creditor	19,682,364	19,682,364	12-05-23	Bank of India	-
The Hon'ble NCI AT vide its order							Sugrantee						
Remarks, if Any	Amount of Amount of Claim not Claim Under Admitted Verification	Amount of Amount of Claim not Claim Under Admitted		% of Amount of Any Mutual Voting Contingent Dues, that Share Claim may be Set- off	% of Voting Share	Whether Related Party?	Amount covered by	Nature of Claim	Amount of Claim Admitted	Amount Claimed	Date of Receipt	Name of Creditor	SI. No.
			Amount of			tted	Details of Claim Admitted	Details of		Details of Claim Received	Details of C		I
	(8)	ass of creditor	List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditors)	reditors belong	inancial cr	Other than f	Creditors (	ed Financial	List of Secur				1



Annexure - 8.

Name of the Corporate Debtor :Popular Steel Works and Agricultural Implements Private Limited, Date of Commencement of CIRP : 28/04/2023, List of Creditors as on:
15/05/2023

	5	4	သ	2	1	SI. No.	
	Technosales	Siddhivinayak Enterprises	Industrial Tool Suppliers	Bramhanath Trading Company	Karvir Nivasini Engineers and Suppliers	Name of Creditor	
Total=	13-05-23	12-05-23	11-05-23	11-05-23	11-05-23	Date of Receipt	Details of
88,648,964	2,126,145	23,121,032	24,272,808	13,928,354	25,200,625	Amount Claimed	List of Details of Claim Received
82,818,642	2,126,145	20,306,968	21,256,550	13,928,354	25,200,625	Amount of Claim Admitted	eived Details of Claim Adn
	Creditor	Operational Creditor	Operational Creditor	Operational Creditor	Operational Creditor	Nature of Claim	Details of C
	Applicable	Applicable	Not Applicable	Not Applicable	Not Applicable	Amount Covered by Security Interest	Details of Claim Admitted
	No	No	No	No	No	Whether Related Party?	ed ed
	0	0	0	0	0	% of Voting Share in CoC	
	Applicable	Applicable	Applicable	Not Applicable	Not Applicable	Amount of Contingent Claim	nitted Amount
	Applicable	Applicable	Applicable	Applicable	Not Applicable	Any Mutual Dues, that may be Set- off	Amount of
5,830,322	,	2,814,064	3,016,258		_	Amount of Claim not Admitted	
					1	Amount of Claim Under Verification	
constitute CoC	directing not to	passed an order	2023 has inter- alia	order dated	Hon'ble NCLAT vide its	Remarks, if Any	



Name of the Corporate Debtor :Popular Steel Works and Agricultural Implements Private Limited, Date of Commencement of CIRP: 28/04/2023, List of Creditors as on: 15/05/2023

	0	passea an ore	as IIItei - aiia	I'/th May 2023 ii CoC.	rder dated	Note: The Hon'ble NCLAT vide its order dated 17th May 2023 has miter - and passed in order.
not to constitute	er directing	passed an ord	a inter alie	6 108,331,320		Total=
5,830,322	100.00		9			6 Dues)
5,830,322	80.80	82,818,642	5	88 648 964		Employee and Government
						(Other than Workmen,
						Operational Creditors
			0			5 (Government Dues)
•						Operational Creditors
					-	4 (Employees)
						Operational Creditors
						3 (Workmen)
	1					Operational Creditors
		17,002,500		19,082,304		2 class of Creditors)
	19.20	19 687 364	_	10 (00 06)		Creditors belonging to any
						(Other than Financial
						Secured Financial Creditors
				1		1 Creditors)
						(belonging to any class of
						Secured Financial Creditors
	Admitted	Amount	Claims	Amount	Claims	Sr. No.   Category of Creditor
Admitted	Claims				No. of	
Claim not	in Total					
Amount of	re					
		<b>Summary of Claims Admitted</b>	Summar	Summary of Claims	Summai	
			aded to IBBI	Summary of Claims uploaded to IBBI	Summai	Summary of

